

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : CP/635/2020  
NAME OF PETITIONER : Gopalasamy Ganesh Babu (Liquidator)  
M/s Amba Steel Ltd  
NAME OF RESPONDENT :  
SECTION : Sec 59(7) Of IBC 2016

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**ORDER**

Heard the submissions of the Liquidator viz., Mr. Gopalasamy Ganesh Babu  
through video conferencing platform.

**Order reserved.**

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)